

**General Circular No.12/2015**

No.52/22/CAB//2015  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan,  
New Delhi: 110001.

Dated: 1<sup>st</sup> September, 2015

To

All Regional Directors,  
All Registrar of Companies,  
All Stakeholders.


**Subject: Extension of time for filing of cost audit report to the Central  
Government for the Financial Year 2014-2015 in form CRA-4 – reg.**

Sir,

In continuation to General Circular No.08/2015 dated 12.06.2015, the last date of filing of Form CRA-4 without any penalty/late fee is hereby **extended upto 30<sup>th</sup> September, 2015.**

2. This issues with the approval of competent authority.

Yours faithfully,

  
(K.M.S Narayanan)  
Assistant Director  
Tel No.23387263

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